

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 181 OF 2019 &
IA NO. 756 OF 2019**

Dated : 9th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Indian Wind Power Association

...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Sonakshi Malhan
Mr. Senthil Jagadeesan

Counsel for the Respondent (s)

ORDER

Inspite of service of notice through court and in person, none appeared on behalf of Respondents. We presume that Respondents do not intend to contest the matter.

Pleadings are complete.

List the matter for hearing on **27.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/nr

**(Justice Manjula Chellur)
Chairperson**